

File No. 01(04)/Tour/CESTAT/2018
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block-2, R. K Puram, New Delhi-110066

Dated 12.09.2019

ORDER NO. 70 OF 2019 (TOUR)

Hon'ble President is pleased to order the tour program of Hon'ble President/Members, CESTAT from their respective place of posting to Bhopal and back from 09/10.10.2019 to 14.10.2019 for attending the national seminar at National Judicial Academy from 11.10.2019 to 13.10.2019.

Sl. No.	Name of the Member	From
1.	Hon'ble Justice Shri Dilip Gupta, President	Delhi
2.	Mrs. Archana Wadhwa, Hon'ble Member(J)	Allahabad
3.	Sri Ashok Jindal, Hon'ble Member (J)	Chandigarh
4.	Dr. D.M. Mishra, Hon'ble Member (J)	Mumbai
5.	Sri Ramesh Nair, Hon'ble Member (J)	Ahmedabad
6.	Sri Anil Choudhary, Hon'ble Member (J)	Delhi
7.	Sri S. K. Mohanty, Hon'ble Member (J)	Mumbai
8.	Mrs. Sulekha Beevi C.S., Hon'ble Member (J)	Chennai
9.	Sri Shyam Sunder Garg, Hon'ble Member (J)	Bangalore
10.	Sri P.K. Choudhary, Hon'ble Member (J)	Kolkata
11.	Sri Raju, Hon'ble Member (T)	Ahmedabad
12.	Sri C.J. Mathews, Hon'ble Member (T)	Mumbai
13.	Sri Anil G. Shakkwar, Hon'ble Member (T)	Allahabad
14.	Sri Sanjiv Srivastava, Hon'ble Member (T)	Mumbai
15.	Sri P. Anjani Kumar, Hon'ble Member (T)	Mumbai
16.	Sri P.V. Subba Rao, Hon'ble Member (T)	Hyderabad
17.	Sri C.L. Mahar, Hon'ble Member, (T)	Delhi
18.	Sri Ajay Sharma, Hon'ble Member (J)	Mumbai
19.	Dr. Suvendu Kumar Pati, Hon'ble Member (J)	Mumbai
20.	Sri P. Dinesha, Hon'ble Member (J)	Chennai
21.	Mrs. Rachna Gupta, Hon'ble Member (J)	Delhi

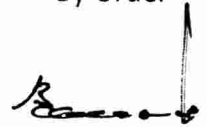
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Note :

1. The travel for Hon'ble President/Members is restricted to economy class taking direct flight, in the absence of which by shortest route to Bhopal from their respective place of posting and back, and in any case, by Air India flight unless otherwise permitted by the Ministry under the exiting rules.
2. All Members except those who are stationed at Delhi are requested to purchase the Air India tickets on their own, keeping the schedules of the seminar so as to reach the place and venue by evening on 10.10.2019. The ticket fares will be reimbursed by the respective DDOs as per rules. The expenses towards accommodation, conveyance, food etc. at NJA, Bhopal will be borne by the Tribunal, hence no separate D.A. will be admissible.
3. The travel schedules may be intimated to the Registrar, who will send the details to NJA.

By Order



(Bineesh Kumar K.S)

Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to all Members, CESTAT, Delhi and all Regional Benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Sh. K. Uthirapathy, Registrar, National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O, Bhopal – 462 044 (w.r.t. letter no. NJA/Acct./Se03/2019-20/CESTAT/2897 dtd. 17.08.2019)
5. Under Secretary, Ad.IC, Ministry of Finance, Deptt. of Revenue, New Delhi.
6. Dy. Registrars/ Asstt. Registrars/ DDOs. CESTAT, Delhi and all Regional Benches.
7. Accounts Section, CESTAT, new Delhi
8. Caretaking Section, CESTAT, New Delhi.
9. Guard file/Office copy/Website.